

12 hrs.

MR. SPEAKER: Papers to be laid on the Table.

SHRI DHIRENDRANATH BASU (Katwa): Mr. Speaker, Sir, during Zero hour, I want to raise a matter of great public importance. If I do not bring it to your kind notice, I shall be failing in my duty. The U.S. supply of enriched uranium has again been put off for an indefinite period. In *The Statesman* today, you will find that the US Nuclear Regulatory Commission today again postponed announcing approval of the long delayed enriched uranium shipment to the US-built Indian Nuclear Power Plant at Tarapur. The meeting was to be held, but due to want of quorum, it could not be held. May I ask through you, Sir, whether the hon. Prime Minister will find out other sources to get the uranium?

MR. SPEAKER: Mr. Basu, you are in the panel of Chairman. You know the rules. There is nothing like Zero hour now.

Papers laid on the Table.

12.01 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF PLANNING 1978-79, ANNUAL AND AUDIT REPORTS OF CSIR AND TWO STATEMENTS

THE PRIME MINISTER (SHRI MORARJI DESAI): I beg to lay on the Table—

(1) A copy of the Detailed Demands for Grants (Hindi and English version) of Ministry of Planning for 1978-79. [Placed in Library. See No. LT-2011/78.]

(2) A copy of the Annual Report (Hindi and English versions) of the

Council of Scientific and Industrial Research, New Delhi, for the year 1976.

(3) A copy of the Audit Report (Hindi and English versions) on the accounts of the Council of Scientific and Industrial Research, New Delhi, for the year 1975-76.

(4) Two statements (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (2) and (3) above. [Placed in Library. See No. LT-2012/78].

CERTIFIED ACCOUNTS AND AUDIT REPORT ON KHADI AND VILLAGE INDUSTRIES COMMISSION FOR 1975-76 AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table—

(1) A copy of the Certified Accounts of the Khadi and Village Industries Commission for the year 1975-76 together with the Audit Report thereon (Hindi and English versions) under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-2013/78].

ANNUAL GENERAL ADMINISTRATIVE REPORT OF ANDAMAN AND NICOBAR ADMINISTRATION FOR 1976-77.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table a copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration for the year 1976-77. [Placed in Library. See No. LT-2014/78].